

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 30.05.2019

In the court of the Registrar

11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1812 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	D. Satish Babu Vs. Optiemus Infracom Ltd. & Anr.	Swati Bansal

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-sd/-

Assistant Registrar